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NATIONAL COMPANÝ LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 144/16	TP 68/17	Hearing	433(e)	Cords Cable Industries Ltd., Vs DF Power Systems Pvt. Ltd.,

L		Systems Pvt. Ltd.,						
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	→ REPRESENTATION TO WHOM			SIGNATURE			
1)	Pordswal P	r,	Position	017	0		0	

Fan, V. G. B. Avoides

Counsel for petitioner is present. He requested time to comply the objections.

Time extended till 06.09.2017.

MEMBER (J)

MEMBER (T)